

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 14
TA (IBC)- 03(PB)/2024

IN THE MATTER OF:

Winsome Investor Welfare Association	...	Applicant/Petitioner
Vs		
Mr. Amit Gupta The Liquidator & Ors	...	Respondent

Order under Section Rule 16(d) NCLT, 2016.

Order delivered on 19.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For Respondent :

ORDER

Renotified to 23.07.2024.

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(KAMAL SULTANPURI)
JOINT REGISTRAR